

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 68

CA 76/2022 CA 77/2022 CA 78/2022 CA 79/2022 CA 80/2022 CA 83/2022 CA 84/2022 CA 114/2022 IN CP 294/MB/2021

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES: **Union of India**

**V/s**

**Videocon Telecommunication Ltd**

*Appearance (via video-conference):*

For the Applicant

In CA 76/2022 : Adv. Ishani Khanwilkar a/w Adv.  
Vikrant Zunjarrao and Adv. Sagar  
Vichare i/b Zunjarrao & Co

CA 80/2022,

83/2022,84/2022

114/2022 : Adv. G Aniruth Purusothaman

For the Respondent : None present

For Union of India : Adv. Aditya Sikka a/w Vasudha Vijaysheel

Rule 11 under Section 241-242 Of the Companies Act, 2013

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**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 12.10.2022.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Jagdish